Year 2021 - 2025

I, SIMMI SHILPI son/daughter/wife of Lafe Upendra Prasad Sahani aged. 30 Years, belonging to Aihar Logislative Assembly Patna service and presently working as office. Attendant given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-
(i)	Cash	2000	NIL	part .		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	30,000 SBI BVS				
(iii)	Bonds, Debentures and shares in Companies	NIL				
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Barjarj Allianz Life 05039\$1592	1			
(v)	Motor Vehicles (details of make, etc.)	ŅIL				
(vi)	Jewellery (give details of weight and value)	2 Gram 10,000				
vii)	Other assets, such as values of claims / interests	NIL				

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock | Exchange in respect of listed companies and as per books in the case of non listed companies should be given.\*

Dependant here means a person substantially dependent on the income of the employee.

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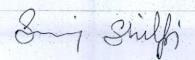
[Note: Properties in joint ownership indicating the extent of joint ownership will have to be indicated]

SI		Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL				•
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL			news of the Areke files	
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL				
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL				
(v)	Other (such as interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	NIL	
	(ii) Loans from financial institutions	NIL	
	(iii) Government Dues:  (a) dues to departments dealing with government accommodation	NIL	
	(b) dues to departments dealing with		
	supply of water	NIL	



_	(c) dues to departments dealing with supply of electricity	NIL	
	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	PAN KNSPS 8917D	
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL	The first of the property of t
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	NIL	
	(iii) Sales Tax [ Only in case of proprietary business]		
	(iv) Property Tax		

C <u>Personal Detail</u> GPF/CPF/PRAN No.		11065365667
Gender	÷	<b>F</b> (M/F)
Date of Birth		3 0 1 2 1 9 9 2 (DD/MM/YYYY)
Class/Group	<b>:</b>	C (K/\$/C)
Cadre	<b>:-</b>	Bihar Legislative Assembly Pating (Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	:-	Samastipus

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Simmi Shilfi

Name of Employee: SIMMI SHILPI

Patria Place:

Note:

Designation: Office alkndant

Date: 5 feb 2024

Please sign each page of the declaration. Asset declaration form must be A4 size

white paper with computer typed (single side) in prescribed format.